

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 20.09.2022 (TUESDAY)**

**COURT OF CHAIRPERSON**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A. No. 3109 of 2022 in Comp. App. (AT) (Ins) No. 158 of 2022	Athena Demwe Power Ltd. Vs. Abir Infrastructure Pvt. Ltd. & Anr.	Kunal Godhwani	P. Ramesh Babu-R1 R.S. Sravankumar-R2

### **For Admission (Fresh Cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 984 of 2022	Hertz Technologies Pvt. Ltd. & Ors. Vs. Netizen Engineering Pvt. Ltd. Esrtwhile Reliance Infocom Engineering Ltd.	D.V. Raghu Vamsy	Kumar Anurag Singh Zain A Khan Shwetank Singh
<b>3.</b>	Comp. App. (AT) (Ins) No. 760 of 2022	Nilesh Rasiklal Shah Director Rasiklal Sankalchand Jewellers Pvt. Ltd. Vs. The Resolution Professional Rasiklal Sankalchand Pvt. Ltd. & Anr.	Neha Sharma	Rubina Khan-R1 Ranjit Shetty-R2
<b>4.</b>	Comp. App. (AT) (Ins) No. 914 of 2022 & I.A. No. 2513 of 2022 <b>(With Defects)</b>	Bhagwati Singh Vs. Incab Industries Ltd.	Sanjib Kumar Mohanty	Aditya Gawi Amar Vivek-R1
<b>5.</b>	Comp. App. (AT) (Ins) No. 1017 of 2022	Sandeep Kukkar Vs. Siddarth Intercrafts Pvt. Ltd.	Kushal Kr. Jain	
<b>6.</b>	Comp. App. (AT) (Ins) No. 1062 of 2022	Sreedhar Tripathy Vs. Gujrat State Financial Corporation & Ors.	Rajesh Bohra	
<b>7.</b>	Comp. App. (AT) (Ins) No. 1070 of 2022 & I.A No. 3042 of 2022 <b>(With Defects)</b>	Bharat Pipe Fitting Company Ltd. Vs. Prowess International Pvt. Ltd.	Neha Tandon	

8.	Comp. App. (AT) (Ins) No. 1076 of 2022 & I.A. No. 3161 of 2022	Sanjay Goyal & Anr. Vs. Soni Realtors Pvt. Ltd. & Anr.	Abhishek Grover	
9.	Comp. App. (AT) (Ins) No. 1085 of 2022 & I.A. No. 3198, 3143 of 2022 <b>(With Defects)</b>	Rambir Vs. Soni Realtors Pvt. Ltd. & Anr.	Manoj Gupta	
10.	Comp. App. (AT) (Ins) No. 1109 of 2022 & I.A. No. 3292 of 2022	Nikhil Gandhi Vs. Sudip Bhattacharya Resolution Professional of Reliance Naval and Engineering Ltd.	Maulik Nanavati	Dhrupad Vaghani
11.	Comp. App. (AT) (Ins) No. 1110 of 2022 & I.A. No. 3273, 3293 of 2022 <b>(With defects)</b>	Employee's Provident Fund Organization (EPFO) Vs. Charu Desai Resolution Professional of Calyx Chemicals & Pharmaceuticals Ltd. & Ors.	Saurabh Kansal	
12.	Comp. App. (AT) (Ins) No. 1112 of 2022 & I.A. No. 3309 of 2022	Skil Infrastructure Ltd. Vs. Sudip Bhattacharya Resolution Professional of Reliance Naval and Engineering Ltd.	Maulik Nanavati	
13.	Comp. App. (AT) (Ins) No. 1114 of 2022	RMY Industries LLP Vs. Apple Industries Pvt. Ltd. Through its Official Liquidator	Gaurav Gupta	
14.	Comp. App. (AT) (Ins) No. 1115 of 2022 & I.A. No. 3325 of 2022	Techno Power Vs. Westing House Saxby Farmer Ltd.	Gaurav Gupta	
15.	Comp. App. (AT) (Ins) No. 1133 of 2022	SAA Vishnu Bakers Pvt. Ltd. Vs. Sadhan Kumar Nag & Anr	Sadapurna Mukherjee	Dhruv Surana Ashish Choudhury Kausik Chatterjee
16.	Comp. App. (AT) (Ins) No. 1135 of 2022 & I.A. No. 3042, 3362 of 2022 <b>(With Defects)</b>	Sanjay Kumar Bansal Vs. Soni Realtors Pvt. Ltd. & Ors.	Sumita Ray	

17.	Comp. App. (AT) (Ins) No. 1136 of 2022 & I.A. No. 3407 of 2022 <b>(With Defects)</b>	Sanjay Kumar Bansal Vs. Shri Manoj Kulshreshta & Ors.	Sumita Ray	
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**For Admission (After Notice)**

18.	Comp. App. (AT) (Ins) No. 947 of 2021	Stressed Assets Stabilization Fund (SASF) Vs. Piyush Periwal & Ors.  <b>With</b>	Sidhartha Barna	Abhijit Sarkar-R2
19.	Comp. App. (AT) (Ins) No. 1001 of 2021	Sandeep Khaitan, Resolution Professional of national Plywood Industries Ltd. Vs. Piyush Periwal & Ors.  <b>With</b>	Abhishek Prasad	Abhijit Sarkar-R1-R9
20.	Comp. App. (AT) (Ins) No. 525 of 2022	PLBB Products Pvt. Ltd. Vs. Piyush Periwal  <b>With</b>	Arijit Mazumdar	Abhijeet Sarkar-R1 Tahira Kathpalia Daanish Abbasi-R2
21.	Comp. App. (AT) (Ins) No. 526 of 2022 & I.A. No. 2474 of 2022 <b>(With Defects)</b>	Stressed Assets Stabilization Fund (SASF) Vs. Piyush Periwal & Ors.  <b>With</b>	Sidhartha Barua	Abhijeet Sarkar-R1
22.	Comp. App. (AT) (Ins) No. 499 of 2022	Stressed Assets Stabilization Fund (SASF) Vs. Piyush Periwal & Ors.  <b>With</b>	Sidhartha Barua	Abhijeet Sarkar-R1
23.	Comp. App. (AT) (Ins) No. 612 of 2022	Sandeep Khaitan Vs. Piyush Periwal & Ors.	Abhishek Prasad	Sidhartha Barua Pratul Jindal Daanish Abbasi
24.	Comp. App. (AT) (Ins) No. 266 of 2022	BKP Enterprise Vs. Air India Ltd.	Navyug Sethi	Mohd Azeem Khan Ishani
25.	Comp. App. (AT) (Ins) No. 375 of 2022	Bank of Baroda & Ors. Vs. Naveen Kumar Jain	Kush Sharma	Varun Ramakant Rai Naveen Kr. Jain
26.	Comp. App. (AT) (Ins) No. 377 of 2022	Puneet Aggarwal Vs. Manish Kumar & Ors.  <b>With</b>	Anurag Ojha	Sunil Kr. Jain-R1 & R2 Priyanka Chouhan-R3

27.	Comp. App. (AT) (Ins) No. 967 of 2021	Babulal Aggarwal Director of Drishti India Ltd. Vs. Manish Kumar & Ors.	S. Premchandra	Sunil K Jain-R1 Priyanka Chouhan-R3
28.	Comp. App. (AT) (Ins) No. 459 of 2022	Abhyudaya Co-operative Bank Ltd. Vs. Rajendra K. Bhuta Resolution Professional of Trust House Commerce Centre Pvt. Ltd. & Ors.	Rajeev M. Roy	Sandeep Kr. Bhatt Mohit Nandwani Kamal Tyagi
29.	Comp. App. (AT) (Ins) No. 645 of 2022	Daiichi Sankyo Ltd. Vs. Religare Comtrade Ltd. & Ors.	Kunal Chatterji	Sandeep D. Das Siddharth Sharma Aishwarya Singh-R1 Gautam Singhal-R2/R2
30.	Comp. App. (AT) (Ins) No. 757 & 758 of 2022	Capital Ventures Pvt. Ltd. Vs. Manoj Kulshrestha Resolution Professional Soni Realtors Pvt. Ltd. & Anr.	Abhay Kaushik	Sumesh Dhawan Shaurya Shyam Vatsala Kak-R1
31.	Comp. App. (AT) (Ins) No. 872 of 2022	Bikram Bhadur Suspended Director of Beoworld Pvt. Ltd. Vs. DSV Air & Sea Private Ltd. and Anr.	Nikhil Kohli	Ankit Gupta-R1 Gautam Singha-R2
32.	Comp. App. (AT) (Ins) No. 917 of 2022	Randhir Singh Tomar & Ors. Vs. Sunil Kumar Aggarwal Liquidator/ Erstwhile Resolution Professional	Ishita	
33.	Comp. App. (AT) (Ins) No. 964 & 965 of 2022	Amit Garg Vs. Manoj Kulshrestha & Anr.  <b>With</b>	Kabir Harpalani	Sumesh Dhawan Vatsala Kak Rakesh Kr. Bajaj
34.	Comp. App. (AT) (Ins) No. 1015 of 2022 & I.A. No. 2963 of 2022	Sukhjinder Singh & Anr. Vs. Soni Realtors Pvt. Ltd.	Sangya Negi	Sumesh Dhawan Vatsala Kak Ankita Bajpai
35.	Comp. App. (AT) (Ins) No. 976 of 2022	Rajeev Srivastva Vs. Ahluwalia Contracts (India) Ltd. & Ors.	Ankur Goel	

**For Hearing**

36.	Comp. App. (AT) (Ins) No. 312 of 2022 <b>(PH)</b>	Pramod Kumar Pathak Vs. Arfat Petrochemicals Pvt. Ltd.	Pankaj Jain	Henna George Purti Gupta
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37.	Comp. App. (AT) (Ins) No. 17 of 2022	Ashish Gupta Vs. Delagua Health India Pvt. Ltd. & Ors.	Nilotpal Shyam	Indranil Ghosh Palzer Mokhtan-R2 & R3
38.	Comp. App. (AT) (Ins) No. 38 of 2022	Three C Universal Developers Pvt. Ltd. Through The Resolution Professional Vs. Gulshan Homz Pvt. Ltd.	A. Anand	Devansh Srivastava
39.	Comp. App. (AT) (Ins) No. 397 of 2022	Shapoorji Pallonji Finance Pvt. Ltd. Vs. Rekha Singh  <b>With</b>	Pratiksh Sharma	Danish Akhtar
40.	Comp. App. (AT) (Ins) No. 398 of 2022	Shapoorji Pallonji Finance Pvt. Ltd. Vs. Siddharth Singh  <b>With</b>	Siddharth Singh	Danish Akhtar
41.	Comp. App. (AT) (Ins) No. 399 of 2022	Shapoorji Pallonji Finance Pvt. Ltd. Vs. Ajay Singh	Pratiksha Sharma	Danish Akhtar
42.	Comp. App. (AT) (Ins) No. 644 of 2022	Capt. Surinder Singh Grewal Vs. Aamby Valley Ltd.	Rajeev M. Roy	Sandeep Bajaj

**02:00 PM**

**For Admission (After Notice)**

43.	Comp. App. (AT) (Ins) No. 539 of 2022	State Bank of India Vs. MBL Infrastructures Ltd and Anr.	Misha	Anusuya Salwan-R1 Shaunak Mitra-R2
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1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**